

frastructure and funds and hence the facilities could not be extended to all the regularised colonies. As the provision of facilities to the remaining regularised colonies is subject to local constraints, availability of funds and trunk services, no definite time name can be given.

Allotment of accommodation to Shri Talat Kitchlew from Freedom Fighters Quota

3481. SHRIMATI MIRA DAS:
SHRI SARADA MOHANTY:
SHRI ANANTRAY DEV
SHANKER DAVE:
SHRI CHIMANBHAI
MEHTA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) what is the position of allotment of Government residential accommodation in Delhi to Shri Talat Kitchlew from Freedom Fighters' quota which is pending since long;

(b) what are the reasons for taking such a long time in finalising the case;

(c) whether all the formalities have been fulfilled and submitted to the Directorate of Estates; and

(d) if so, by when the allotment is likely to be made?

THE MINISTER OF STATE IN, THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHAL-AM): (a) Sanction for allotment of a Type IV Govt, quarter in Delhi to Shri Talat Kitchlew has been issued.

(h) and (c) The issue of sanction was delayed because of non-submission of requisite document by Shri Nitchelw for a long time.

(d!) Does not arise in view of (a) above.

Stagnation in the Cadres of Junior Engineer and Assistant Engineer in C.P.W.D.

3482. SHRI ASHIS SEN:
SHRI MOHAMMED AMIN:
SHRI SUNEL BASU RAY:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that there is an acute stagnation in the Cadre of Junior Engineers, Assistant Engineer in C.P.W.D.;

(b) whether it is also a fact that the Junior Engineers of C.P.W.D. have been granted a higher scale of Assistant Engineers after fifteen years of service; and

(c) if so, the reasons for not granting higher scale to Assistant Engineers too in C.P.W.D. in spite of long stagnation?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHAL-AM): (a) to (c) The first Cadre Review of Junior Engineers was implemented in 1987. Government has also issued an order dated 22-3-1991 according to which there will be two seniles of pay for the Junior Engineers in the CPWD, viz., Rs. 1409-2800 and Rs. 1640-2900. Junior Engineers on completion of 5 years of service in the entry grade as on 1-1-86 will be placed in the scale of Rs. 1640-2900 subject to rejection of unfit. Junior Engineers who could not be promoted to the post of Assistant Engineers due to non-availability of vaeancy in the grade of Assistant Engineer Will be allowed the scale of Assistant Engineer, i.e., Rs. 2000-3500 on a personal basis after completion of 15 years of total service as Junior Engineer oft fitness basis. This decision is effective from 1-1-1991. This would give suitable relief to the Junior Engineers with long years of service. Gevecar naent has also considered the report of the Second¹ Cadre Review Commit-

tee for Junior Engineers but a decision has not so far been taken. Assistant Engineers with 13 years of service on Civil side and 20 years of service on Electrical side are presently being considered for promotion as Executive Engineer. A Cadre Review Committee has been set up for Assistant Engineers. This Committee has not yet submitted its report. A proposal to grant telescopic pay scale to the Assistant Engineers who considered by Government but has not been agreed to.

Status of Rajasthan Urban Water Supply and Sewerage Project-H

3483. SHRI RAMDAS AGARWAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) what is the present status of the Rajasthan-Urban Water Supply and Sewerage Project-II till date;

(b) whether it is a fact that the technical clearance for the project has been issued by CPHEEO on 1st April, 1992; if so, the details thereof;

(c) whether the revived/modified Report of project-H prepared and sent back to the Ministry of Urban Development by the Rajasthan Government; and if so, when, indicating the revised estimated cost thereof; and

(d) by when it is likely to be sent to the Department concerned for onward transmission to World Bank and if there is any delay in this regard the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHAL-AKt): (a) to (c) The preliminary project proposal had been approved from technical angle by the Central Public Health and Environmental Engineering Organisation on 1-4-92 at an estimated cost of Rs. 459.20 crores (tentative). In subsequent discussion with the State Government, the proposal has been revised to Rs. 443.40 crores

and this has been approved by the Planning Commission from funding angle on 16-7-92.

(d) The proposal has been sent to the Deptt. of Economic Affairs for posing to the World Bank.

MRTS for Delhi

3484. DR. SANJAYA SINH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that due to non-availability of funds to finance the Mass Rapid Transit System (MRTS) for Delhi, a novel scheme to attract unaccounted money from private parties for the project has been mooted at the highest level as per the report entitled¹, Plan to Raise Black Money for Metro which appeared in the Hindustan Times of July 18, 1992;

(b) if so, what are the facts in this regard; and

(c) what is the reaction of Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHAL-AM): (a) No, Sir. There is no such proposal.

(b) and (c) Do not arise.

कन्हेर परियोजना पर उत्तर प्रदेश और मध्य प्रदेश में समझौता

3485. श्री शिव प्रसाद बनपुरिया :
क्या जल संसाधन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कन्हेर परियोजना के डूब क्षेत्र के अंतर्गत भूमि वाली मध्य प्रदेश की 390 एकड़ सम्भावित भूमि के संबंध में उत्तर प्रदेश और मध्य प्रदेश सरकारों में कोई समझौता हुआ था ;